

The Registrar,
National Green Tribunal,
New Delhi

SUBJECT: O.A. No. 346-2022- H.C.Arora v. State of Punjab:-
Next date:30.01.2024

Sir,

I am enclosing herewith my rejoinder to the status report filed by
PPCB in the aforesaid OA.

Kindly allow it to be placed on record.

Yours Sincerely,



(H.C.ARORA)
APPLICANT IN PERSON
Mobile No.9814013764
Dated: 28.01.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI**

In OA No. 346 of 2022

H.C. Arora

...Applicant

Versus

State of Punjab and Ors.

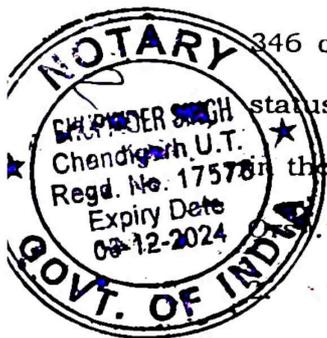
...Respondents

**Objections (by way of affidavit) of the
Applicant to the Report submitted by
Punjab Pollution Control Board, vide
No. 5435 dated 16.08.2023.**

RESPECTFULLY SHOWETH:

**I, the above said deponent do hereby solemnly affirm and
declare as under:**

1. That there are two Original Applications filed by the present applicant, in relation to the two villages namely, Dharangwala and Churiwala Dhana (District Fazilka). The Punjab Pollution Control Board has submitted status report dated 16.08.2023 in the matter of OA No. 346 of 2022 (H.C. Arora vs. State of Punjab and Ors.). However, no status report has been submitted by the Punjab Pollution Control Board in the matter of OA No. 464 of 2022 (H.C. Arora vs. State of Punjab and

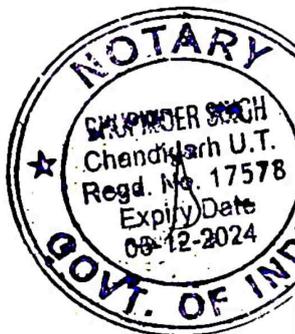


That it is pertinent to state that in OA No. 464 of 2022 (H.C. Arora vs. State of Punjab and Ors.) in relation to the village Churiwala Dhana (District Fazilka), the applicant had given the particulars of 15 persons who had died on account of various deadly diseases including cancer, kidney failure and liver failure etc. during the last one year. Those particulars are reproduced hereunder also for the sake of ready reference by this Hon'ble National Green Tribunal:

[Signature]

Sr. No.	Name	Father's /husband's name	Age	Disease
1.	Onkar	Nihala Ram	62 years	Cancer
2.	Aidan Ram	Hajari Ram	64 years	Cancer
3.	Chiman Singh	Gajan Singh	50 years	Cancer
4.	Onkar	Pirthi Raj	52 years	Cancer
5.	Lal Chand	Dalu Ram	60 years	Cancer
6.	Kishori Lal	Mani Ram	58 years	Cancer
7.	Krishan Lal	Ladhu Ram	50 years	Cancer
8.	Muni Devi	w/o Shankar Lal	55 years	Cancer
9.	Om Parkash	Jesa Ram	65 years	Cancer
10.	Pura Devi	w/o Likhma Ram	65 years	Cancer
11.	Rakesh Kumar	Mohan Lal	21 years	Kidney Failure
12.	Mohit	Madan Lal	22 years	Kidney Failure
13.	Ram Kumar	Birbal Ram	62 years	Kidney Failure
14.	Main Pal	Duli Chand	63 years	Kidney Failure
15.	Sundri Devi	w/o Banwari Lal	35 years	Liver disease

3. That in the said Original Application, the present applicant had given the particulars of another 28 persons of the said village, who were suffering from deadly diseases, like cancer, lung cancer, lung diseases, kidney diseases and tuberculosis. Those particulars, which are in the shape of a table are reproduced hereunder for the sake of ready reference by this Hon'ble National Green Tribunal:



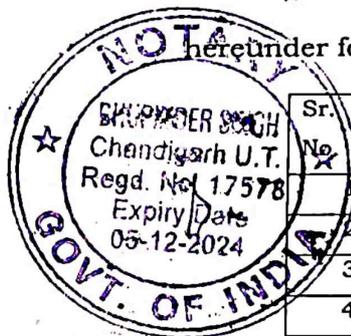
Sr. No.	Name	Father's /husband's name	Disease
1.	Rukma Devi	w/o Prem Kumar	Cancer
2.	Gurdial Chand	Nika Singh	Cancer
3.	Arjan Ram	Chuni Ram	Cancer
4.	Parmeshwari Devi	w/o Birbal Ram	Cancer
5.	Ami Lal	Mangtu Ram Bhobariya	Lung problem
6.	Khiyali Ram	Hira Ram	Cancer
7.	Mahi Ram	Mani Ram	Kidney disease
8.	Rameshwar	Shiri Krishan	Kidney disease
9.	Krishan Ram	Khiyali Ram	Cancer/kidney

10.	Ram Chander	Nathu Ram	Blood Cancer
11.	Soham Lal	Pesha Ram	Cancer
12.	Amar Singh	Kesra Ram	Blindness
13.	Krishan Lal	Basti Ram	Cancer
14.	Kaushalya	w/o Balram	HIV/Cancer
15.	Hari Devi	w/o Sahi Ram	Brain Cancer
16.	Dalip Kumar Bhat	Sohan Lal	Kidney disease
17.	Rukma Devi	w/o Pala Ram	Cancer
18.	Samista Devi	w/o Ram Sarup	Cancer
19.	Payal (aged 15 years)	d/o Het Ram	Lung/T.B.
20.	Kamla Devi	W/o Kishori Lal	Skin disease
21.	Mamta	w/o Diwan Chand	Liver disease
22.	Chiman Lal	s/o Khokhar Ram	Liver cerosis + HIV
23.	Gomi Devi	w/o Ami Lal	Lung + breathing problem
24.	Rani Devi	w/o Ram Diyal	One kidney fully damaged
25.	Ram Diyal	s/o Tara Chand	Breathing problem
26.	Aasi Devi	w/o Birma Nand, Ex- Sarpanch	Cancer
27.	Nirmala Devi	w/o Om Parkash	Cancer
28.	Devi Lal	Ishar Ram	T.B.

4. That similarly, in para No. 5 of the said Original Application No. 464/2042 (H.C. Arora vs. State of Punjab and Others) the present applicant had given the particulars, in relation to deformities and disorders, suffered by 20 persons of village Churiwala Dhana (District Fazilka), those particulars which are in the shape of table are reproduced

hereunder for the sake of ready reference by this Hon'ble NGT:

Sr. No.	Name	Father's /husband's name	Age
1.	Naveen Kumar	Sarwan Ram	5 years
2.	Manpreet	d/o Parshotam Kumar	4 years
3.	Kavita	d/o Sh. Diwan Chand	13 years
4.	Deepak Kumar	Sohan Lal (handicapped)	11 years
5.	Vinod Kumar	Sohan Lal (Handicapped)	20 years
6.	Gulshan Kumar	d/o Rakesh Kumar (handicapped)	15 years
7.	Karamjit	d/o Kalu Ram Tak	11 years

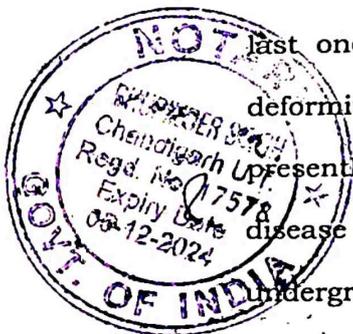


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8.	Robbin Kumar	Krishan Lal (blind)	9 years
9.	Rajni Deep	d/o Buta Singh Jhivar	7 years
10.	Tilok Chand	s/o Dharampal	20 years
11.	Bajrang	s/o Shiv Dutt Bhatiwal	18 years
12.	Jagdev	Gokal Chand Tak	20 years
13.	Vidya Devi	d/o Sahab Ram	24 years
14.	Nitan	s/o Raj Kumar	6 years
15.	Yasoda	d/o Gurdial Chand Bhat	20 years
16.	Vikram	Vijay Kumar	10 years
17.	Ishwar	Rattan Lal Megwansi	9 years
18.	Sushma	d/o Rattan Lal Megwansi	14 years
19.	Kavita Rani (deaf)	d/o Jagdish Kumar Bhatiwal	30 years
20.	Naresh Kumar	Pawan Kumar	6 years

5. That the applicant may further submit that he originally belongs to the Fazilka District and has some relatives in village Dharangwala. The social activists of the said area are well known to the present applicant. As has been stated in the synopsis of the OA No. 464/2022 (supra) at the instance of the present applicant, a delegation of social activists led by Sh. Gurpreet Singh Chandbaja, President, Bhai Ghaniya Cancer Roko Seva Society, Faridkot, and certain other prominent social activists had visited village Churiwala Dhana, and were informed by the villagers that a substantial number of villagers were facing deadly diseases, including cancer. The villagers compiled relevant information and handed over the same to Sh. Gurpreet Singh Chandbaja, who, in turn, passed over the said information to the present applicant, according to which 15 persons from the village have died of cancer and other deadly diseases during the last one year. Further, 20 children of the village are suffering from deformities and disorders. Further, 28 residents of the village are presently suffering from cancer, kidney disease, liver disease and lung disease etc. The villagers are attributing their sufferings to contaminated underground water as well as the canal water being consumed by them.

6. That in view of above, it would be in the interest of justice, in case the groundwater as well as canal water samples of village Churiwala



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Dhana (District Fazilka) are also examined from the angle of presence of heavy metals.

7. That in case this Hon'ble NGT is pleased to direct, the present Applicant would be ready and willing to visit village Dharangwala also and to give the list of all those persons of that village, who are suffering from deadly diseases,, like cancer, lung disease, kidney diseases and tuberculosis, or who are suffering from deformities of various nature, so that both the aforesaid Original Applications are effectively adjudicated by this Hon'ble National Green Tribunal.

Place: Chandigarh
Dated: 28.01.2024


(H.C. ARORA)
DEPEONENT

... OF THE AFFIDAVIT HAS BEEN
READ & EXPLAINED IN HINDI LANGUAGE AFTER
UNDERSTANDING THE SAME DEPEONENT HAS
SIGNED IN HINDI LANGUAGE IN THE PRESENCE OF THE

VERIFICATION:

Verified that the contents of Para No. 1 to 7of the affidavit are true and correct to my knowledge and nothing relevant has been kept concealed therein.

Place: Chandigarh
Dated: 28.01.2024


(H.C. ARORA)
DEPEONENT



ATTESTED AS IDENTIFIED

NOTARY, CHANDIGARH
287-21

I identify the deponent
who has signed Thumb
marked in my presence

Signature